CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Second Floor, Commercial Complex, Indiranagar, Bangalore-560 038.

Dated:-16 AUG 1994

APPLICATION NUMBER: $573/9$	73
APPLICANTS: Sri R Names L Ys (RESPONDENTS: Entroller Cy Adomn, CFTRI, Myson ar CHIEVS.
1 Dr M.S Nigarya, Ac 2nd Ploor Sujadha 1st Cross, Gandhinad	diocale, no il, Complex, gar, Bangalore 9

Jr. M. Vacudera Rac, Add. CGSC. High Court Bldg, Rangover-1

Subject: - Forwarding of copies of the Orders passed by the Central administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the ORDER/ STAY ORDER/INTERIM ORDER/, passed by this Tribunal in the above mentioned application(s) on 29.7.94 Isruedon 16/8/94

32. Naresh V/s Controller of Adom CFTRI, Mysone & Or. Date Office Notes Orders of Tribunal

OAN 573/93

PKS(VC)/TVR(MA) 29.7.1994

We notice that in the light of the M.As now filed for additional grounds and impleading additional respondents, we think it appropriate if the applicant files a fresh application raising all grounds. In view of the matter, we permit the applicant to withdraw this application with liberty to renew the same.

Contents raised herein are all left open.

Sd-

(T.V. RAMANAN) MEMBER(A)

(P.K. SHYAMSUNDAR) VICE CHAIRMAN

TRUE COPY